

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 6743 –JK (LD) of 2025

DATED:- 05 - 06 - 2025

Sanction is hereby accorded to the appointment of Officer's of J&K Projects Construction Corporation Ltd. as Officer as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:-LAW-OIC/06/2025

Dated:- 05 - 06 - 2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Company Secretary, JKPCCL Ltd. Jammu. This is with reference to your letter No. PS/MD/236-37 dated 05.06.2025.
8. Director Litigation , Srinagar/ Jammu.
9. Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer





Annexure to the Government Order No:- 6743 - JK(LD) of 2025 dated 05.06.2025.

Case Type	Titled of the case	OIC	Designation
WP(C) No: 644/2025 including Contempt	Pawan Deep Singh Kohli V/s UT of J&K Ors.	Sh. Raman Sawhney	DGM Unit-Jammu JKPCC Ltd.
WP (C) No: 1366/2025	Sudsha Kumari V/s UT of J&K Ors.	Sh. Satinder Singh	Dy. Manager, (Nodal Officer, Court cases), Unit- Kishtwar.
WP (C) No:- 929/2025	BLB's Construction Co. V/s UT of J&K & Ors.	Sh. Arshad Mir	DGM Unit- Rajouri.

Neysyale *Jms*